

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 120
CA(CAA)-51(PB)/2019

IN THE MATTER OF:

Osiatic Consultants and Investment Pvt. Ltd.
with Apollo Finance Ltd.
Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 23.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

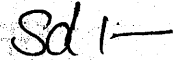
PRESENT:

For the Petitioner/Applicant: Mr. Manoj Sharma, Adv.

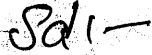
ORDER

In pursuance of the order dated 02.04.2019, an affidavit has been filed.

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)